Central Administrative Tribunal Principal Bench



OA No. 510/2021 MA No. 631/2021 With OA No. 1412/2020 MA No. 363/2021 MA No. 2699/2020

New Delhi, this the 22nd day of March, 2020

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A. K. Bishnoi, Member (A)

1. OA No. 510/2021

- ESIC Pharmacist Association, Delhi (Regd.)
 Through its General Secretary, Shri Kashmir Singh Aged 56 years
 Registered Office
 ESIC Hospital Complex
 Basai Darapur, New Delhi-110015
 E-mail ID navpoo7377@gmail.com
 Mob. No. 9555865445.
- 2. Udai Veer Singh, aged 55 years, (zonal secretary) S/o Shri Shiv Pal Singh R/o 18-D, MIG DDA Flats Shivam Enclave, Shahdara SO East Delhi, Delhi-110032. ... Applicants

(through Sh. Rajat Aneja with Ms. Rajula, Advocates)

Versus

- 1. Union of India
 Ministry of Labour and Employment
 Through Secretary
 Rafi Marg, New Delhi-110001
 E-mailID-secy-labour@nic.in&
 uoi.litigation.cat@gmail.com
- Employees State Insurance Corporation (ESIC)
 Through its Director General
 ESIC Headquarters
 CIG Road, Panchdeep Bhawan



New Delhi-110002 E-mail ID <u>-dir-gen@esic.nic.in</u> Phone no. 011-(23235391, 23232708) Standing Counsel: Mr. Krishna Kant

Email ID <u>krishkant2007@gmail.com</u>
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Department of Personnel and Training Ministry of Personnel, Public Grievance and Pension Government of India, North Block, New Delhi-110001

E-mail ID diradmin@nic.in

Phone No. 011-(23092338) ... Respondents

2. OA No.1412/2020.

1. RAJESH KUMAR

S/o Late Fateh Chand Gupta R/o B-274 SaraswatiVihar, Pitampura, New Delhi- 110034

2. SANDEEP SOOD

S/o P.K. Sood R/o B1/431, Janakpuri, New Delhi- 110058

3. ISHWAR CHANDRA

S/o Sh. Chandgi Ram R/o H.No. 612 A/ 33, Ram Nagar Kath mandi, Rohtak, Haryana

4. SUNEEL KUMAR

S/o K.C. Sharma R/o 484 Second Floor, Sector-4 Vaishali, Gaziabad-201002, U.P.

5. DAYA KISHAN SHARMA

S/o Lt. R.D. Sharma R/o B234, Sector-105, Noida, U.P.

6. SHRI PRAKASH

S/o Ram DihalShukla R/o 256, Shakti Khand-III, Indirapuram, Gaziabad-201002, U.P.

7. BIJO CHERIAN



S/o P.I. Cherian R/o SRD-3A, Shipra Riviera, Indirapuram, Gaziabad201002, U.P.

BRIJ MOHAN CHAUHAN

S/o Lt. D.S. Chauhan R/o E-317, Sector-17, Vasundhara, Ghaziabad, U.P.

9. RAM SINGH

S/o Disondi Ram R/o 375 Village, Gharoli MayurVihar Ph-3, Delhi-110096

10. SUNIL KUMAR AGGARWAL

S/o Pritam Singh R/o H.No. 557, Ward No. 10 BawaraMohalla, Rohtak-124001, Haryana

11. SURENDER KUMAR

S/o Shri Niwas R/o 255/23, Kath Mandi, Sonipat-131001, Haryana

12. MOHAN LAL

S/o Jai Ram Lal R/o Quarter No.1, Type III ESI Dispensary Complex, Karampura New Delhi-110015

13. INDU BALA

W/o Deepak Kumar R/o 21 Milansaar Apartments PaschimVihar, New Delhi-110063

14. RAM NIWAS VERMA

S/o Lt. Babu Ram Verma R/o RZ 699/314, Gali No.6C, Geetanjali Park West Sagarpur, New Delhi-110046

15. SATBIR SINGH

S/o Sh.JaiNarayan R/o H.No. 479 Sector-2, Bhadurgarh, Jhajjar, Haryana-124507



KULDEEP SINGH

S/o Lt. SurajMal R/o H.No. 1096/21, Prem Nagar Rohtak, Haryana-124001

17. ANIL KUMAR

S/o Prem Singh R/o B-69, Vijay Nagar Bawana, Delhi-110039

18. JASWANT SINGH

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19. RAKESH KUMAR SILOTIA

S/o Ram Singh Silotia R/o 16/88, Sector-15 Rohini, Delhi-110085

20. RAJ KUMAR

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21. JAI KISHAN

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22. SANJEEV KUMAR KHATRI

S/o Hari Ram R/o H.No. 460-A, V&PO Bankner, Delhi-110040.

23. DALBIR SINGH MALIK

S/o, Dalip Singh

R/o C-4/12, Rama Vihar, Delhi-110081.

24. SATPAL SINGH ROHILLA



S/o Lt. Chand Ram R/o RZ-45, Roshan Mandi Najafgarh, New Delhi-110043

VINOD KUMAR

S/o SurajBhan R/o A-24A, Gopal Nagar, Najafgarh New Delhi-110043

26. DALBIR SINGH

S/o Ram Kishan R/o D-229, Prem Nagar, Najafgarh New Delhi-110043

27. SURINDER KUMAR JAIN

S/o FiroziLal R/o RZ 40/4, Gali No.5 Raj Nagar-1 Palam Colony, New Delhi-110077

28. RAJINDER KAUSHIL

W/o Lt. Vipin Kumar Kaushil R/o Flat No. 785, Shree Awas Apartment LNT, Sector-18B, Dwarka New Delhi-110078

29. LATESH RATHI

D/o Attar Singh Chikkara R/o 135, Village- Raj PurKhurd Near ChatarpurMandir, P.O. MaidanGarhi New Delhi-110068

30. SATISH KUMAR GARH

S/o Lt. Ram Swaroop Garg R/o RZ-44/291, Street No. 6, Geetanjali Park West Sagarpur, New Delhi-110046

31. PURAN CHAND

S/o Lt. Panchu Ram R/o D-II/41 Madangir, New Delhi-110062

32. SANJEEV KUMAR SHARMA



S/o Lt. RajenderDutt Sharma R/o A-7, Kewal Park Ext. GurunanakGali Azad Pur Delhi-110033

GHANSHYAM

S/o Ram KishanVerma R/o RZ-B6, Jeevan Park, Uttam Nagar New Delhi-110059

34. ANOO

D/o Lt. SardarSaroop Singh R/o PD-28C, Pitmapura, Delhi-110034

35. DHANVANTRI

S/o Sat Narayan R/o RZ-G 97A, Nanda Ram Park Uttam Nagar, New Delhi-110059

36. RANJANA GOYAL

D/o Dr. R.S. Gupta R/o B1/434, Janakpuri, New Delhi-110058

37. SURESH KUMAR GOEL

S/o Lt. B.P. Goel R/o B-1/434, Janakpuri, New Delhi-110058

38. SEEMA SHARMA

D/o A.K. Chadha R/o Quarter No.3 Type-II ESIC Dispensary Complex, NIA-I Moti Nagar, New Delhi-110015

39. VINOD KUMAR JAIN

S/o Lt. Babu Ram Jain R/o GH-14/174, PaschimVihar New Delhi- 110087

40. YASH PAL

S/o Mange Ram

R/o V&PO Jatheri, PS-Rai Distt.Sonipat-131001, Haryana



41. VINOD KUMAR

S/o Lt. Manohar Lal Kumar R/o 421, Sector-4, Urban Estate, Gurgaon-122001

BALDEV JAI GERA

S/o Gurdayal Gera R/o A-61, AnandVihar, Uttam Nagar New Delhi-110059

43. CHANDRA SHEKHAR AGGARWAL

S/o Lt. Jagdish Sharan Aggarwal R/o 7-C, Block-A-3, DDA Flats PaschimVihar, New Delhi-110063

44. KUSUM KASANA

D/o Balbir Singh R/o C-106, Sector-49, Noida-121101, U.P.

45. SUNIL KUMAR

S/o Lt. BhishamPartap R/o H.No. 1443 Near Water Works, Sector-1, Rohtak, Haryana-104001

46. RAJESH GAMBHIR

S/o Lt. S.L. Gambhir R/o C-700, Vikaspuri, New Delhi-110018

47. SATISH CHANDRA SHARMA

S/o JatanSwaroopKaushik R/o 185/38A, Krishna Gali No.6, Maujpur, Delhi- 110053

48. DINESH SINGH NEGI

S/o Sh. Diwan Singh R/o 13/347 Vasundhara, Ghaziabad

49. BIMLESH ROHILLA

D/o Sh. Mangal Singh

R/o Pocket-F 244 C, Dilshad Garden, Delhi- 110095



50. DEVENDER KUMAR JAIN

S/o Sh. MitthuLal Jain R/o C-188, Gali No.-9 Bhajanpura, Delhi-110053.

51. ARUN KUMAR

S/o Dharam Dev R/o 1345, Sector-15 Sonipat, Haryana

52. SANJAY GOEL

S/o Jai Prakash R/o H. No.2101, Narela, Delhi- 110040

53. MADHU ROHILLA

W/o Pramod Kumar R/o DG-II/190B, Vikaspuri, New Delhi- 110018

54. MUKESH GUPTA

S/o Late Dulichand Gupta R/o 60, Sector 2A, Vaishali, Ghaziabad-201010

55. SURESH KUMAR MALHOTRA

S/o Ishwar Das Malhotra R/o WZ 327 A, Rishi Nagar, RaniBagh, Delhi- 110034

56. JAGDISH LAL

S/o Vir BhanThakur
R/o 240, Tarun enclave, Pitam Pura,
Delhi- 110034. ... APPLICANTS

VERSUS

1. EMPLOYEES STATE INSURANCE CORPORATION THROUGH DIRECTOR GENERAL



Ministry of Labour& Employment, Government of India Panchdeep Bhawan, Comrade Indrajeet Gupta (CIG) Marg,

New Delhi - 110 002

DEPARTMENT OF PERSONNEL AND TRAINING MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS

Government of India North Block, New Delhi - 110 001

3. DEPARTMENT OF EXPENDITURE MINISTRY OF FINANCE

Government of India Room No. 76, New Delhi - 110001 (India)

... RESPONDENTS

: ORDER (ORAL):

Justice L. Narasimha Reddy, Chairman:

Common issues are involved in both the OAs. While OA No.510/2021 is filed by an Association with another employee, OA No.1412/2020 is filed by individual employees. Hence, they are disposed of by this order.

- 2. The applicants filed this OA challenging two circulars dated 10.06.2015 and 20.02.2020 which were in relation to the method of extension of the benefit of MACP.
- 3. In the establishment of ESIC, there are three categories of Pharmacists namely, Pharmacist, Pharmacist Grade-I and Pharmacist Grade-II with different scales of



pay. Consequent upon the recommendations of the 6th Central Pay Commission, merger took place and the pay scales were also different. For some of the Pharmacists, the benefit of the Grade Pay of Rs.4200/- was extended on completion of two years of service. The establishment passed orders on 09.05.2011 providing for extension of the benefit of 1st MACP in the grade pay of Rs.4600/-. MACP on completion of ten more years of service in the grade pay of Rs.4800/- and 3rd MACP on completion of further ten years in the Grade Pay of Rs.5400/-. upgradation on completion of two years of service was ignored in the context of MACP. In the impugned orders, it was mentioned that the upgradation to the Grade Pay of Rs.4200 would offset one MACP. This resulted in sliding of the pay scales indicated in the order dated 09.05.2011, downwards.

4. The applicants contend that in case of many employees, the Grade Pay of Rs.4200/- resulted on account of the restructuring of the pay scales and not by way of upgradation. They also pleaded that the benefits that were extended on completion of two years of service cannot be treated as holding good against one MACP.



- 5. We heard Shri Rajat Aneja, learned counsel for the applicants in OA No.510/2021, Shri Rajat Malhotra, learned counsel for the applicants in OA No. 1412/2020 and Shri Manish Kr. Saran, learned counsel for the respondents.
- 6. Though reference is made to several proceedings by the applicants, the ultimate dispute is as to whether the upgradation of the pay of the Pharmacist to the Grade Pay of Rs.4200/- on completion of two years of service would offset that MACP. The order dated 09.05.2011 was issued on the premise that it would not have any impact upon the 1st MACP, 2nd MACP and 3rd MACP.
- 7. The MACP Scheme was introduced through OM dated 19.05.2009. This has replaced the ACP Scheme. Under the ACP Scheme, it is only when an employee did not get promotion in the 1st spell of 12 years or the 2nd spell of another 12 years, that the benefit in the form of upgradation to the next pay scale attached to the next higher post was granted. In contrast, the MACP provided for granting of 1st MACP on completion of 10 years, 2nd on completion of 20 years and 3rd on completion of 30 years of service, in case the employee did not earn promotion or "upgradation" during these spells. The upgradation, which

did not matter under the ACP became relevant, under the MACP.



- 8. For instance, in the Customs and Central Excise department certain categories of employees were put on a next higher grade on completion of four years of service. Though extensive litigation ensued the matter was put at rest in the recent past by directing that the upgradation would offset the corresponding MACP. Almost identical situation obtains in this case. The applicant did not deny that the benefit of upgradation to the grade pay of Rs.4200/- was extended on completion of two years of service. That naturally would offset one MACP. In the recent past, the Hon'ble Supreme Court decided the issue finally in *Union of India vs. M.V. Mohanan Nair*, CA No. 2016/2020.
- 9. It is stated that in certain cases, the Pharmacists got the grade Grade Pay of Rs.4200/- otherwise than by upgradation on completion of two years. If that is so, the matter needs to be pleaded before the competent authority. The impugned order cannot be found fault with.
- 10. We, therefore, dismiss the OA declining to interfere with the impugned order. However, we leave it open to the



Pharmacists with Grade Pay of Rs. 4200/- otherwise than by way of upgradation on completion of two years, to make a representation and the respondents shall be under obligation to examine the same under the relevant rules. Wherever recovery becomes necessary, the respondents shall follow the principles of law, applicable on the subject.

There shall be no order as to costs.

(A. K. Bishnoi) Member (A) (Justice L. Narasimha Reddy)
Chairman

pj/ns